

Government of India  
Ministry of Law and Justice  
Department of Justice  
(JR Section)

Statement of Expenditure Statement of Plan Schemes of Department of Justice for the year 2016-17				
Name of the Plan Scheme / Sub-Scheme		BE 2016-17	RE 2016-17	amount sanctioned up to 03.03.2017
Development of Infrastructure Facilities for Judiciary for States other than North Eastern States		455.00	420.72	420.72
Development of Infrastructure Facilities for Judiciary for UT with Legislature		75.00	75.00	75.00
Development of Infrastructure Facilities for Judiciary for UT without Legislature		5.00	3.02	3.02
Development of Infrastructure Facilities for Judiciary for North Eastern Region States		60.00	40.00	40.00
Assistance to States for establishing and operating Gram Nyayalayas		5.00	5.00	5.00
<b>Total (A) - Centrally Sponsored Scheme for Development of Infrastructure for Subordinate Judiciary including Gram Nyayalayas</b>		<b>600.00</b>	<b>543.74</b>	<b>543.74</b>
E-Court Phase-II (Integrated Mission Mode Project)		252.62	311.09	251.05
E-Court Phase-II (Integrated Mission Mode Project) Provision for North Eastern States		30.00	52.36	7.48
E-Court Phase - II (Integrated Mission Mode Project) (Salary Head and Professional Services Head) (Administration Division)		3.38	1.00	0.47
<b>Total (B) - E-Court Phase - II including Provision of North Eastern States</b>		<b>286.00</b>	<b>364.45</b>	<b>259.00</b>
Scheme of Action Research and Studies on Judicial Reforms		2.00	2.00	0.74
Scheme of Access to Justice - Government of India (NEJK)		7.00	7.00	2.21
<b>Total (C) - Action Research and Studies on Judicial Reforms</b>		<b>9.00</b>	<b>9.00</b>	<b>2.95</b>
(D) Strengthening of Access to Justice in India (SAJI) (EAP) (Phase-II) (Externally Aided Project)	Professional Services*	4.00	4.00	3.85
	Other Charges**	1.00	2.45	2.22
<b>(D) Sub Total (SAJI)</b>		<b>5.00</b>	<b>6.45</b>	<b>6.07</b>
<b>Total of all Plan Scheme of Department of Justice (A+B+C+D)</b>		<b>900.00</b>	<b>923.64</b>	<b>811.76</b>